

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

33

T.C.P No. 284/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: Empire Mall Pvt.Ltd.
V/s.
Ahan Apparels Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Poojanika Gandhi i/b Adv Jushar Goradia	Advocate for Corporate Debtor	
2.	Ali H. Naqvi i/b Halai & Co.	Adv for Applicant/ Operational Creditor	

ORDER

TCP No.284/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 24.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)